COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 297 OF 2018 &
IA NOS. 1245, 1246, 1250, 1327, 1507, 1558 & 1890 OF 2018 & IA Nos. 89 & 1317 of 2019

Dated: 13th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

M/s Jay Madhok Energy Private Limited …Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board …Respondent(s)

Counsel for the Appellant(s) : Mr. Anip Sachthey, Sr. Adv.
Mr. Vineet Malhotra
Mr. Mohit Paul
Mr. Vishal Gohri
Mr. Shubhendu Kaushik

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1
Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Meghna Sengupta
Mr. Abhishekh Prakash for R-2

ORDER

Heard the learned counsel for the Appellant. Since, certain information ought to be provided by the Appellant, Learned Sr. Counsel, Mr. Anip Sachthey seeks time for the submissions. Since the matter was coming up for the last several dates for arguments and being adjourned at the instance of the Appellant, we allow the Respondents Nos. 1 & 2 to complete their arguments since they were ready with their arguments. Finally, the matter is listed for further arguments of the Appellant on ***04.10.2019.***

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

Bn/kt